1801 Written Answers

[ RAJYA SABHA ]

are regularly supplied, on request, to | Ministries are:

## Dailies

1. Hindustan, New Delhi

- 2. Nav Bharat Times, New Delhi
- 3. Veer Arjun, New Delhi Weeklies
- 4. Saptahik Hindustan, New Delhi
- 5. Dharm Yug, Bombay
- 6. Hindi Times, New Delhi
- 7. Hindi Blitz, Bombay

The above papers were chosen taking into account their standing and circulation.

## DRAMA TROUPES

385. SHRI KRISHNA CHANDRA: Will the Minister of Information and BROADCASTING be pleased to state:

(a) the names and addresses of the approved private troupes through which dramas have been arranged to be played in Uttar Pradesh; and

(b) the criteria on the basis of which the selection has been made and the schedule of fees that are paid for such performance?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SHAM NATH):

- (a) 1. Vishwa Sewa Sadan, Behind Tehsil, Meerut.
  - 2. Shri Theatres, Chawli, Agra.
  - 3. Sangeet Samaj, Jattiwara, Meerut.
  - 4. Natya Bharati, No. 17, Reshimwala Lane, Indore.

(b) The selection has been made on the basis of the standard of performance of the troupes and their willingness to stage performances on prescribed terms and conditions. A fee not exceeding Rs. 400 per performance is paid to them depending upon the type of play to be staged and the distance to be covered by them for staging a performance.

CENTRAL WAGE BOARD AWARD FOR COTTON TEXTILE INDUSTRY

386. SHRI SITARAM JAIPURIA: Will the Minister of LABOUR AND EM-PLOYMENT be pleased to state:

(a) the number of cotton textile mills put up after the publication of the Central Wage Board Award forcotton textile industry;

(b) whether the Award is applicable to these mills also; and

(c) if not, the steps being taken to ensure fair wages to the workers of those mills?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EM-PLOYMENT (Shri Jaisukhlal Hathi): (a) 13.

(b) and (c) The State Governments have been requested to advise the managements to keep in view the Board's recommendations while fixing wages and dearness allowance etc. of their employees.

EXPORT OF COTTON TEXTILES

387. SHRI SITARAM JAIPURIA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state the share of different States in the export of cotton textile piece goods, cloth and yarn during the last five years?

THE MINISTER OF INTERNATION-AL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): It is not possible to give the exact share of each State in our export of cotton textiles. However, two statements showing the quantity delivered for export from the Textile Mills in each State during. the last five years, which give a fair idea of the relative share of each State in the total exports from India are attached.